

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2186
ANSWERED ON:06.12.2006
ASSISTANCE FROM RASHTRIYA KALYAN KOSH
Singh Shri Sugrib

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government provides financial assistance from the Rashtriya Kalyan Kosh to sports persons in the country;
- (b) if so, the details of the assistance provided to sportspersons from the said Kosh during 2004-05, 2005-06 and the current year, State-wise; and
- (c) the criteria fixed for providing assistance from the Kosh?

Answer

THE MINISTER OF PANCHAYATI RAJ, YOUTH AFFAIRS & SPORTS AND DEVELOPMENT OF NORTH EASTERN REGION
(SHRI MANI SHANKAR AIYAR)

(a) & (b): Financial assistance is given to sportspersons under the Scheme of National Welfare Fund by giving a monthly pension of upto Rs.2500 to outstanding sportspersons of yesteryears who are living in indigent circumstances. Lump sum financial assistance upto Rs.40,000 is also given for medical treatment in case of injury. Sportspersons who suffer from fatal injury during training for, or while participating in, International Competitions are also helped subject to maximum assistance of Rs.1.00 lakh. Details of assistance provided by way of pension and lump-sum financial assistance under the National Welfare Fund during 2004-05, 2005-06 and the current year is as under:-

Name of the Scheme Year

	2004-05	2005-06	2006-07 (as on 30 November 2006)
National Welfare Fund	Rs.19,82,000/-	Rs.9,14,500/-	Rs.4,86,500/-

(c) A sportsperson who has achieved a position within first eight in Individual events or within the first four in Team events in a recognized National Championship or who represents or has represented the country in the Olympic Games, the Commonwealth Games, the Asian Games, World Championships, Asian Championships, Commonwealth Championships and other such recognized events living in circumstances under which the sportsperson or his family is in distress and have no source of income or have an income of less than Rs.3000 per month from all sources is eligible for consideration for financial assistance from the National Welfare Fund. It may please be particularly noted that the Scheme does not include sportspersons who have only participated in invitational tournaments.